GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA

UNSTARRED QUESTION NO. 1367 TO BE ANSWERED ON 11TH DECEMBER, 2025

EMPLOYMENT EXCHANGE SYSTEM

1367. SHRI DORJEE TSHERING LEPCHA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Employment Exchange system, mandated under the Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959, is not being effectively implemented in Sikkim;
- (b) whether Government has received any report or representation regarding non-functioning or inadequate functioning of the Exchanges therein;
- (c) the steps taken by the Ministry to ensure that all the States, including Sikkim, comply with the compulsory notification of vacancies by employers in both public and private sectors; and
- (d) whether the Ministry proposes any special monitoring mechanism to operationalise and modernise the Exchanges, including digital platforms like National Career Service (NCS)?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (d): 'Employment' being a subject under the Concurrent List, both the Central and the State Governments are responsible to enforce Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959 in their respective jurisdiction. The Employment Exchanges function under the direct administrative and financial control of the respective State Government /UT Administration.

The Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959 has been subsumed in the Code on Social Security, 2020 which has come into force on 21.11.2025.

The Government is implementing the National Career Service (NCS) project for transformation of the National Employment Service into a one-stop solution for providing career related services including jobs from private and government sectors, information on online & offline job fairs, job search & matching, career counselling, vocational guidance, information on skill development courses, skill/training programmes etc. through a digital platform [www.ncs.gov.in].
